

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3783

ANSWERED ON:17.08.2010

MINERAL WATER

Agarwal Shri Jai Prakash;Chowdhury Shri Adhir Ranjan

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of companies engaged in production and sale of mineral water, water produced through Reverse Osmosis and bottling of water from natural sources;
- (b) whether the Government has fixed quality norms for different varieties of bottled water;
- (c) if so, the details thereof and the steps taken for its compliance and ensuring sale of good quality water;
- (d) whether complaints regarding sale of water produced through RO system as mineral water by some companies have been received; and
- (e) if so, the details thereof and the action taken against such companies?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) : There are 18 BIS licensees engaged in production of Packaged Natural Mineral Water, 2354 licensees producing Packaged Drinking Water through Reverse Osmosis, and 633 licensees bottling Packaged Drinking Water drawing water from natural resources.

(b) & (c): Bureau of Indian Standards has formulated the following Indian Standards which provide quality norms for packaged water:

- i) IS 14543:2004 Packaged drinking water (other than natural mineral water) (First Revision)
- ii) IS 13428: 2005 Packaged natural mineral water (Second Revision)

As per the Quality Control Order issued under Prevention of Food Adulteration (PFA) Rules, 1955, no person shall manufacture for sale, sell or exhibit for sale, packaged drinking water and packaged mineral water except under Bureau of Indian Standards Certification Mark. Implementation of the PFA Act and Rules framed thereunder is the responsibility of State Governments and Union Territory Administrations and they take action in case of violations thereof.

BIS also undertakes periodic surveillance inspection and testing of samples from the market for maintaining the quality of the products of its licensees as per the prescribed Indian Standards.

(d) : No.

(e) : Does not arise.